

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
M/s SREE BHADRA PARKS AND RESORTS LIMITED**

RELEVANT PARTICULARS

1	Name of corporate debtor	M/s Sree Bhadra Parks and Resorts Ltd.
2	Date of Incorporation of corporate debtor	21 st October 1998
3	Authority under which corporate debtor is incorporated / registered	RoC-Emakulam, Kerala
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U55102KL1998PLCO12533
5	Address of the registered office and principal office(if any) of corporate debtor	Reg. office: No. 27/480(1), Museum Road, Chembukkavu, Thrissur, Kerala-PIN 680020
6	Insolvency commencement date in respect of corporate debtor	30-03-2021 (Order received on 31-03-2021)
7	Estimated date of closure of insolvency resolution process	25-09-2021
8	Name and registration number of the insolvency professional acting as interim resolution professional	Mr.K.Parameswaran Nair (Reg. No. IBB/PA-001/IP-P01773/2019-20/12702)
9	Address and e-mail of the interim resolution professional, as registered with the Board	Mr.K.Parameswaran Nair 37/1736E, Kripasagram, K Murali Road, Kadavanthara, Kochi -682020, Email: cakpnair@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	CA. K.Parameswaran Nair 37/1736E, Kripasagram, K Murali Road, Kadavanthara, Kochi -682020, Email: cakpnair@gmail.com Mob: 9567875348
11	Last date for submission of claims	14-04-2021
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Nil
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/downloadform.html Physical Address: as given in Sl.No.10

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Sree Bhadra Parks and Resorts Ltd.**, 27/480(1) Museum Road, Chembukkavu, Trissur, Kerala-680020 hereby called upon to submit their claims with proof on or before 14-04-2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date : 01-04-2021
Place: Cochin

Sd/-
K. Parameswaran Nair
(Interim Resolution Professional)
(Reg. No. IBB/PA-001/IP-P01773/2019-20/12702)